

**LOK SABHA
UNSTARRED QUESTION NO. 1681
TO BE ANSWERED ON 02nd March, 2020**

Single Window Clearance for Exploration of Oil and Gas

**1681. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:
SHRI HIBI EDEN:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has undertaken/initiated any steps towards single window clearances for exploration of Oil and Natural Gas in the country and if so, the details thereof, if not, the reasons therefor;

(b) whether the Government intends to waive off Coastal Regulation Zone (CRZ) clearance also for onshore and offshore gas and oil exploration projects, if so, the details thereof; and

(c) whether any comprehensive study has been carried out by any Government agencies or institutions, if so, the details thereof?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (धर्मन्द्र प्रधान)
MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a): The Directorate General of Hydrocarbons (DGH) has launched a portal that connects upstream companies to different arms of the government and allows electronic filing/ online submission of applications to obtain various clearances / approvals / Certificates like Petroleum Exploration License / Petroleum Mining Lease, Vessel Clearance, Expat Clearance, Environmental Clearance, Production Sharing Contract Management Processes and Essentiality Certificates etc. In addition, DGH portal also provides for online submission of applications through Ministry of Environment, Forest and Climate Change (MoEF&CC) portal and viewing the status of application for environmental clearance.

(b) & (c): MoEF&CC has intimated that as per the extant provisions of the Coastal Regulation Zone (CRZ) Notifications, exploration and extraction of oil and natural gas and all associated activities and facilities thereto in the CRZ areas require prior CRZ clearance.
